

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:5158
ANSWERED ON:08.05.2012
AGRICULTURAL INSURANCE SCHEMES
Choudhary Shri Harish;Rama Devi Smt.

Will the Minister of AGRICULTURE be pleased to state:

- (a) the details of land covered under the Agricultural Crop Insurance Schemes, State-wise;
- (b) the number of farmers being benefited from the said schemes, State-wise;
- (c) whether all the cultivable land has not been covered under the said schemes, so far;
- (d) if so, the reasons therefor; and
- (e) the corrective steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

(a) & (b): Details are at Annexure.

(c) & (d): All the cultivable lands have not been covered under the crop insurance schemes, as the area coverage depends on the decision of the States in this regard and the choice of non-loanee farmers.

(e): To improve the coverage of area and better terms to the farmers, a Pilot MNAIS has been approved by Gol for implementation in 50 districts from Rabi 2010-11.

Besides, continued efforts are made to create awareness about ongoing Crop Insurance Schemes by the implementing agencies in coordination with implementing States. The main activities for campaigning include the publicity of features and benefits of the scheme through advertisements in leading National/local News Papers, telecast through audio-visual media, distribution of pamphlets, participation in agriculture fairs/mela/gosti and organization of workshops / training etc.